

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 13.03.2020 (FRIDAY)

COURT OF CHAIRPERSON

02:00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial)

For Orders (To be Mentioned)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 185-186 of 2018	Anil Chandanmal Singhvi Vs. Union of India & Ors. With	Mahesh Agarwal	Shally Bhasin-R1
2.	Comp. App. (AT) No. 187-188 of 2018	Devendra Kumar Agrawal Vs. Union of India & Ors. With	Mahesh Agarwal	Shally Bhasin-R1
3.	Comp. App. (AT) No. 189-190 of 2018	Sunil Hasmukhlal Shah Vs. Union of India & Ors. With	Mahesh Agarwal	Shally Bhasin-R1
4.	Comp. App. (AT) No. 192 of 2018	Union of India, MCA Vs. 63 Moons Technologies Ltd. &Ors. With	D Simon	Shally Bhasin-R1
5.	Comp. App. (AT) No. 196-197 of 2018	Jigish Shantilal Sonagara Vs. Union of India & Ors. With	Mahesh Agarwal	Sanjay Shorey
6.	Comp. App. (AT) No. 198-199 of 2018	Berjis Desai Vs. Union of India & Ors. With	Mahesh Agarwal	Sanjay Shorey
7.	Comp. App. (AT) No. 200-201 of 2018	NishaDutt Vs. Union of India & Ors. With	Mahesh Agarwal	Sanjay Shorey
8.	Comp. App. (AT) No. 202-203 of 2018	Prashant Desai Vs. Union of India & Ors. With	Mahesh Agarwal	Sanjay Shorey

9.	Comp. App. (AT) No. 204-205 of 2018	Manjay Prakash Shah Vs. Union of India & Ors. With	MishaRohtagiMohta	Sanjay Shorey
10.	Comp. App. (AT) No. 206-207 of 2018	DiwangSunderrajNeralla Vs. Union of India & Ors. With	MishaRohtagiMohta	Sanjay Shorey
11.	Comp. App. (AT) No. 208 of 2018	63 Moons Technologies Ltd. Vs. Union of India & Ors. With	MishaRohtagiMohta	Sanjay Shorey
12.	Comp. App. (AT) No. 209 of 2018	Jignesh Prakash Shah Vs. Union of India & Ors.	MishaRohtagiMohta	Sanjay Shorey

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By Order

**-sd/-
Registrar**